

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No.52 of 2014**

**Dated: 05<sup>th</sup> August, 2014**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)**

**GAIL India Ltd. .... Appellant (s)**

**Versus**

**Petroleum & Natural Gas Regulatory Board & Ors. ... Respondent (s)**

**Counsel for the Appellant (s):** Mr. Ramji Srinivasan, Sr. Adv. with  
Ms. Iti Agarwal  
Mr. Udit Seth

**Counsel for the Respondent(s):** Ms. Sonali Malhotra for PNGRB  
Mr. Anshuman Singh &  
Ms. Sumiti Yadava for R-2,

**ORDER**

Mr. Ramji Srinivasan, Learned Senior Counsel appearing for the Appellant has finished his arguments. Post the matter for Reply submissions by the Respondent on **07.08.2014 at 2.30 P.M.**

**(Nayan Mani Borah)  
Technical Member (P&NG)**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

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